

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:173
ANSWERED ON:03.08.2000
ALL INDIA JUDICIAL SERVICE CADRE
MOHAMMED SHAHABUDDIN

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government have taken a decision to create an All India Judicial Service cadre;
- (b) if so, the details thereof; and
- (c) the progress made in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND THE MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY):

(a) to (c) The matter relating to the creation of an All India Judicial Service is underconsideration of the Government. Most State Governments and High Courts are in favour of the proposal. However, for approval, it will require a resolution in the Rajya Sabha to be passed by not less than two-thirds of the members present and voting, followed by an appropriate enactment by Parliament under article 312 of the Constitution of India.